

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 64**

**TO BE ANSWERED ON THE 02ND FEBRUARY, 2022/ MAGHA 13, 1943 (SAKA)
UNTRACEABLE DRUGS AT MUNDRA PORT, GUJARAT**

64. SHRI DIGVIJAYA SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that imported heroin worth ₹ 1,75,000 crore had gone untraceable on 9th June, 2021 from Adani port at Mundra, Gujarat, if so, whether any investigation is being done in this case and if so, the action taken therein;

(b) whether it is also a fact that approximately 3000 kg heroin worth ₹ 21,000 crore had been seized at the same port on 17th September, 2021 and the case is being investigated since October, 2021; and

(c) if so, the details of people held accused in the case and current status of the investigation?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c) Directorate of Revenue Intelligence (DRI) had seized 2988.21 Kgs of Narcotics Substance (Heroin) between 17.09.2021 and 19.09.2021 at T.G. Terminal Private Limited Container Freight Station, Mundra Port, Gujarat. National Investigating Agency (NIA) has taken up investigation of the aforesaid case registered vide RC-26/2021/NIA/DLI dated 6/10/2021. Investigation of the said case revealed that another such consignment of semi processed talc stones was cleared through Mundra Port during June, 2021 and the case registered by DRI Delhi Zonal unit has been subsumed in the NIA case number RC-26/2021/NIA/DLI dated 6/10/2021. During the course of investigation, ten persons have been arrested.
